

3.1.2013

List revised. Nobody is responding for the applicant. Sri R. Singh, counsel for the respondents is present.

It is 12.35 P.M. O.A. is, therefore, dismissed in default and for non-prosecution.

copy to order  
dated 3-1-13  
Birend  
8-1-13

S.P. Singh  
(S.P. Singh)  
Member (A)

Alok K. Singh  
(Justice Alok K. Singh)  
Member (J)

Girish/-

OR  
M.P. 340/13 with  
Restraint application  
has been filed on be  
half of applicant filed  
by Sri Nitin Mathur Adv

1/2/13

26.2.2013

list on 28.3.2013.

D. Boc

28.3.13

LAWYERS ABSTAINED FROM JUDG.  
WORK LIST ON 29-4-2013  
P.C.P.

B. O. B.

29.4.2013

list on 30.7.2013.

D. Boc

Recall App. 74/13  
In  
O.A. No. 46/2006

30.7.13

Hon'ble Sri D. C. Lakha, Member (A)  
Hon'ble Dr. K.B. Suresh, Member (J)

Sri Nitin Mathur, learned counsel for the applicant is on adjournment. Sri Rajendra Singh, learned counsel for the respondents is present.

List on 3.10.13.

V

Member (J)

D. B.  
Member (A)

vidya

03.10.2013

No D.B. is available  
List on 12.12.2013.

D. Boc